

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP No. 725/2018  
in  
OA No. 161/2018**

this the 26<sup>th</sup> day of April, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member(J)**

Bajrang Lal Sharma  
Age 61 : 61 years  
Retd. JE/E  
S/o Late Shri G.C. Sharma (Group – B)  
R/o WZ 147, Palam Village  
New Delhi.

... Petitioner

(By Advocate : Mr. Padma Kumar S.)

**Versus**

1. Sh. Prabhakar singh  
Director General  
CPWD, Nirman Bhawan  
New Delhi – 110011.

... Respondent

(By Advocate : Dr. Ch. Shamsuddin Khan)

**ORDER (ORAL)**

**Ms. Nita Chowdhury:**

Both parties are present. Counsel for the applicant is agreed with the contention of the respondents that the order dated 15.01.2018 passed in this OA has been complied with. Hence, in view of the substantial compliance with the order of the Court, notice is discharged and CP is closed. No costs.

**(S.N. Terdal)  
Member (J)**

**(Nita Chowdhury)  
Member (A)**

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